

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No . PWD-LIT/80/2021-05 dated 15.07.2021
PWD-LIT/65/2021-085 dated 15.07.2021
PWD-LIT/59/2021-05 dated 15.07.2021

GOVERNMENT ORDER NO:- 4047 -JK (LD) of 2021
DATED:- 28 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

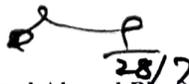
Secretary to Government

Dated:- 28 - 07 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 4047-JK(LD) of 2021 dated 28.07.2021

S.No	No and Title of the case.	OIC
1.	WP(C) No.823/2021 Raqeeb Khan & others Vs UT of J&K & Ors.	Sh. Mohammad Parvez Executive Engineer, PWD (R&B) Division Poonch.
2.	WP(C) No. 192/2020 titled Niaz Ahmed V/s UT of J&K and others.	Sh. Mohammad Ayub Wani Executive Engineer, PWD (R&B) Division Doda .
3.	CPOWP No. 92/2019 in OWP No. 2617/2018 titled M/s Joint Engineering Company V/s State of J&K & Ors.	Sh. Shabir Ahmed Vaid Executive Engineer, PWD (R&B) Division, Ramban.
4.	OWP No.1942/2014 titled Prem Nath Sharma and others V/s U T of J&K & Ors	Sh. Mohammad Zabir Executive Engineer, PWD (R&B) Division, Udhampur.
5.	WP(C) No. 1360/2021 Ricky Sharma V/s U.T Of J&K & Others	Sh. Janak Raj, Executive Engineer, PW(R&B) Division, Reasi
6.	CPOWP No.37/2012 titled Ram Lal & Ors Vs. Mr. K. B. Agrwal & Ors.	Sh. Rajesh Bhagat Executive Engineer, PWD(R&B) Construction Division IInd, Jammu
7.	OWP No. 1086/2018 titled Naseer Ahmad V/s State of J&K and other.	Sh. Mohammad Parvez, Executive Engineer, PWD (R&B) Division Poonch
8.	WP(C) No. 3887/2019 titled Manoj Kotwal and another V/s UOI and others.	Sh. Manzoor Hussain, Chief Engineer, PMGSY, Jammu
9.	CPOWP no. 99/2016 in OWP no. 325/2016 titled Abdul Wahid V/s Shaleen Kabra and others.	Sh. Romesh Singh, Executive Engineer, PW(R&B) Division Kishtwar.
10.	WP(C) No. 613/2021 titled Mohd. Riaz V/s UT of J&K and others.	Sh. Maqbool Hussain, Executive Engineer, PW(R&B)

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		Division, Rajouri.
11.	OWP No. 1438/2016 titled Yash Pal Sharma V/s State of J&K and others.	Sh. Balbir Singh, Executive Engineer, PWD(R&B) Construction Division IIIrd, Jammu
12.	OWP No. 242/2018 titled Mohd. Zafferullah V/s State of J&K and others.	Sh. Mohammad Ayub Wani Executive Engineer PWD (R&B) Division, Doda
13.	WP(C) No. 2134/2020 titled er. Sheikh Mohammad Hussain and Ors V/s UT of J&K and Ors	Sh. Rajnish Kumar, Additional Secretary PW(R&B) Department
14.	O.A No.---/2021 tiled Tasaduq Hussain Dar V/s UT of J&K and Ors	Sh. Shahid Mehmood Additional Secretary PW(R&B) Department

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